

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2733
TO BE ANSWERED ON 10th MAY, 2016

HUNGER REPORT

2733. SHRI RAM CHARAN BOHRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has taken note of the United Nations Annual Hunger Report pointing out that India is home to the highest number of hungry people in the world;
- (b) if so, the details thereof and the response of the Government thereto indicating the number of people reportedly facing hunger in the country during the last three years, State-wise;
- (c) whether the Government has prepared any effective action plan to check hunger and bring down the number of hungry people; and
- (d) if so, the details thereof and the time by which this problem is likely to be addressed by the Government?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) and (b): Food and Agriculture Organization of the United Nations (FAO)'s Report 2015 "The State of Food Insecurity in the World" takes stock of progress made towards achieving the internationally established Millennium Development Goal (MDG1) and World Food Summit (WFS) hunger targets. In this report, review of progress has been made since 1990 for every country and region as well as for the world as a whole.

As per the report, the number of undernourished people in India has been declined from 210.1 million in base year of 1990-92 to 194.6 in 2014-16, a change of 7.4%. Similarly, proportion of undernourished in total population in India has also come down from 23.7 % in 1990-92 to 15.2% in 2014-16. The report does not produce State-wise figures.

...2...

(c) & (d): The Government is implementing the National Food Security Act (NFSA), 2013 to provide food security to the population. So far, 33 States/UTs have implemented the NFSA Act, 2013. The Act provides for coverage of upto 75% of the rural and 50% of the urban population to receive highly subsidized foodgrains under Targeted Public Distribution System (TPDS). The Act also contains provisions for nutritional support to Pregnant Women and Lactating Mothers or children below 14 years of age.

The Government of India has also accorded high priority to the issue of hunger and malnutrition in the country and is implementing several schemes/programmes through State Governments/UT Administrations to improve food security situation in the country. These include Targeted Public Distribution System(TPDS), Wheat Based Nutrition Programme (WBNP) for providing Supplementary Nutrition, Integrated Child Development Services (ICDS) Scheme for pre-school children and pregnant and lactating mothers through the Ministry of Women and Child Development, National Rural Health Mission(NRHM) through Ministry of Health & Family Welfare, Mid-Day-Meal (MDM) Scheme for primary and upper primary children through Ministry of Human Resource Development, Annapurna Scheme for the senior citizens, Nutritional Programme for Adolescent Girls, Emergency Feeding Programme, etc.
